

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 399 /
III-6-3/16 (JJC-61)

Bilaspur, dated 11 January, 2019

The following members of Higher Judicial Service as specified in column No. 2 of the table below are hereby appointed as Visitor to visit the observation home in their respective districts mentioned in column No. 4, with a direction to visit their respective Observation Home once in a month and send report in the prescribed format to this Registry positively by 10th of every month.

Apart from the above they may also give general informations/suggestions for proper maintenance and running of the Observation Home as also for betterment of the juveniles kept therein in regard to their development, recreation, nutrition and hygiene etc.

TABLE

S. No.	Name & Post	Place of Posting	District Headquarters having Observation Homes
1	2	3	4
1.	Ku. Sunita Sahu, III Additional District & Sessions Judge	Jagdalpur (Bastar)	Government Observatation Homes (Girls), Bastar at Jagdalpur
2.	Smt. Pratibha Verma, Additional District & Sessions Judge (F.T.C.)	Dantewara	Government Observatation Home (Boys), Dantewara
3.	Shri Abdul Zahid Qureshi, Additional District & Sessions Judge (F.T.C.)	Jashpur	Government Observatation Home(Boys), Jashpur
4.	Smt. Sunita Toppo, Additional District & Sessions Judge (F.T.C.)	Ambikapur (Surguja)	Government Observatation Home (Girls), Ambikapur
5.	Shri Pravin Kumar Pradhan, I Additional District & Sessions Judge	Korba	Government Observatation Home (Boys), Korba
6.	Smt. Leena Agrawal, I Additional District & Sessions Judge	Raipur	Government Observatation Home (Boys), Raipur

BY ORDER,

Sd/-
(NEELAM CHAND SANKHLA)
REGISTRAR GENERAL